(ii) Administrative measures

 Amendments in MDG have been implemented by OMCs with effect from 2.10.2017 with stringent penalty provisions in case of various irregularities like short delivery, unauthorized operation of automated retail outlet in manual mode etc.

(iii) Concept of end to end Automation

 OMCs are formulating an end to end Automation in Retail Marketing right from filling tank lorry at terminal till retail outlet operations.

LPG connections under PMUY

- 601. PROF. M.V. RAJEEV GOWDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) the number of Liquefied Petroleum Gas (LPG) connections given out under the Pradhan Mantri Ujiwala Yojana (PMUY) till December, 2017, year-wise;
- (b) the number of beneficiaries of PMUY returning for second refills of LPG, vear-wise; and
- (c) the average number of cylinders used by beneficiaries of PMUY till November, 2017, year-wise and State-wise?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) As on 31.12.2017, Public Sector Oil Marketing Companies (OMCs) have released more than 3.26 crore LPG connections under Pradhan Mantri Ujjwala Yojana (PMUY) since inception of the Scheme. Year-wise and State-wise details are given in the Statement (*See* below).

(b) and (c) As per the refill consumption pattern of PMUY consumers who have completed one year from the date of release of connection, average per capita consumption per year is found to be around 4.07 cylinders (of 14.2 kg) per annum.

State/UTs-wise LPG connection released as on 31.12.2017 under PMUY Scheme

| S1. | State | Connection released | | |
|-----|-----------------------------|---------------------|---------|--------|
| No. | | 2016-17 | 2017-18 | Total |
| 1 | 2 | 3 | 4 | 5 |
| 1. | Andaman and Nicobar Islands | 1,189 | 508 | 1,697 |
| 2. | Andhra Pradesh | 63,428 | 16,363 | 79,791 |

| 1 | 2 | 3 | 4 | 5 |
|-----|------------------------|-----------|-----------|-----------|
| 3. | Arunachal Pradesh | - | 4,084 | 4,084 |
| 4. | Assam | 2 | 6,50,399 | 6,50,401 |
| 5. | Bihar | 24,76,953 | 20,54,174 | 45,31,127 |
| 6 | Chhattisgarh | 11,05,441 | 6,60,354 | 17,65,795 |
| 7. | Dadra and Nagar Haveli | 3,211 | 8,226 | 11,437 |
| 8. | Daman and Diu | 73 | 128 | 201 |
| 9. | Delhi | 516 | 3 | 519 |
| 10. | Goa | 954 | 24 | 978 |
| 11. | Gujarat | 7,52,354 | 4,83,741 | 12,36,095 |
| 12. | Haryana | 2,78,751 | 66,745 | 3,45,496 |
| 13. | Himachal Pradesh | 1,601 | 22,131 | 23,732 |
| 14. | Jammu and Kashmir | 2,65,787 | 93,079 | 3,58,866 |
| 15. | Jharkhand | 5,36,912 | 4,79,615 | 10,16,527 |
| 16. | Karnataka | 15,840 | 7,88,533 | 8,04,373 |
| 17. | Kerala | 11,241 | 18,788 | 30,029 |
| 18. | Lakshadweep | - | 108 | 108 |
| 19. | Madhya Pradesh | 22,39,821 | 8,04,352 | 30,44,173 |
| 20. | Maharashtra | 8,58,808 | 8,50,580 | 17,09,388 |
| 21. | Manipur | 25 | 21,863 | 21,888 |
| 22. | Meghalaya | - | 22,937 | 22,937 |
| 23. | Mizoram | - | 579 | 579 |
| 24. | Nagaland | - | 7,147 | 7,147 |
| 25. | Odisha | 10,11,955 | 8,89,256 | 19,01,211 |
| 26. | Puducherry | 760 | 1,425 | 2,185 |
| 27. | Punjab | 2,45,008 | 1,19,520 | 3,64,528 |
| 28. | Rajasthan | 17,22,694 | 7,43,928 | 24,66,622 |
| 29. | Sikkim | - | 552 | 552 |
| 30. | Tamil Nadu | 2,72,749 | 5,97,700 | 8,70,449 |
| 31. | Telangana | 41 | - | 41 |
| 32. | Tripura | - | 30,721 | 30,721 |

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|--------------------|---------------|--------------------|-------------------------|------------|
| 1 | 2 | 3 | 4 | 5 |
| 33. | Uttar Pradesh | 55,31,159 | 8,16,927 | 63,48,086 |
| 34. | Uttarakhand | 1,13,866 | 19,117 | 1,32,983 |
| 35. | West Bengal | 25,20,479 | 22,96,916 | 48,17,395 |
| | Total | 200,31,618 | 125,70,523 | 326,02,141 |

Investigation into Crash of ONGC Helicopter

†602. CH. SUKHRAM SINGH YADAV: SHRIMATI CHHAYA VERMA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the facts which have emerged in the investigation of accident of helicopter, being operated for ONGC, in last month of January at Mumbai High;
- (b) whether without taking lessons from such incidents which had taken place earlier, precautionary aspects have been ignored;
 - (c) the steps being taken to avoid repetition of such incidents; and
- (d) the steps taken by the Department for providing assistance to the members of families of those killed in the incident?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Aircraft Accident Investigation Bureau (AAIB) under Ministry of Civil Aviation is investigating the helicopter accident occurred on 13.01.2018 in Mumbai High and the investigation report is yet to be submitted. ONGC has strengthened its operational and safety systems and processes based on recommendations of earlier inquiry reports. This is in addition to statutory compliances.

- (c) ONGC has engaged an expert team from Rotary Wing Society of India (RWSI) on 18.01.2018 to carry out a thorough audit of all helicopter operators of ONGC and to submit a report on maintenance practices, operational procedures and safety issues. ONGC has conducted a meeting with helicopter operators to reiterate strict compliance to regulatory requirements and industry best practices in operation and maintenance of the helicopters in offshore.
- (d) ONGC has provided the following assistance to family members of the deceased:-

[†] Original notice of the question was received in Hindi.